

**Government of India  
Ministry of Finance  
Department of Economic Affairs  
Budget Division**

New Delhi, dated: **January 06, 2020**

**NOTIFICATION**

**Auction for Sale (Re-issue) of Government Stock (GS)**

F.No.4(6)W&M/2019: Government of India hereby notifies sale (re-issue) of the following Government Stocks:

Name of the Security	Date of Original Issue	Original Tenure (yy-mm-dd)	Date of Maturity	Auction Basis	Auction Method	Notified Amount (in ₹ Crore)
6.18% GS 2024	Nov. 04, 2019	05-00-00	Nov. 04, 2024	Price	Multiple	4,000
7.57% GS 2033	May 20, 2019	14-00-27	Jun. 17, 2033	Price	Multiple	6,000
7.69% GS 2043	Apr. 30, 2019	24-01-17	Jun. 17, 2043	Price	Multiple	2,000
7.72% GS 2049	Apr. 15, 2019	30-02-00	Jun. 15, 2049	Price	Multiple	4,000

Subject to the limit of ₹16,000 crore, being total notified amount, Government of India will have the option to retain additional subscription up to ₹1,000 crore each against any one or more of the above securities. The sale will be subject to the terms and conditions spelt out in this notification (called 'Specific Notification'). The Stock will be sold through Reserve Bank of India, Mumbai Office, Fort, Mumbai- 400 001 as per the terms and conditions specified in the General Notification F.No.4(2)-W&M/2018, dated March 27, 2018 issued by Government of India.

**Allotment to Non-competitive Bidders**

2. The Government Stock up to 5% of the notified amount of the sale will be allotted to eligible individuals and institutions as per the enclosed Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities (**Annex**).

**Place and date of auction**

3. The auction will be conducted by Reserve Bank of India, Mumbai Office, Fort, Mumbai - 400 001 on **January 10, 2020**. Bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **January 10, 2020**. The non-competitive bids should be submitted between 11.30 a.m. and 12.00 noon and the competitive bids should be submitted between 11.30 a.m. and 12.30 p.m.

**When Issued Trading**

4. The Stocks will be eligible for "When Issued" trading in accordance with the guidelines issued by the Reserve Bank of India.

**Date of issue and payment for the stock**

5. The result of the auction shall be displayed by the Reserve Bank of India at its Fort, Mumbai Office on **January 10, 2020**. The payment by successful bidders will be on **January 13, 2020** i.e. the date of **re-issue**. The payment for the Stocks will include accrued interest on the nominal value of the Stock allotted in the auction from the date of original issue/last coupon payment date to the date up to which accrued interest is due as mentioned in the table in para 6.

**Payment of Interest and Re-payment of Stock**

6. Interest will accrue on the nominal value of the Stock from **the date of original issue/last coupon** payment and will be paid half yearly. The Stocks will be **repaid at par** on date of maturity.

Name of the Security	Coupon rate (%)	Date of Last Coupon payment	Date upto which accrued interest is due	Date of Coupon payments (month/date)
6.18% GS 2024	6.18	New Stock	January 12, 2020	May 04 and Nov. 04
7.57% GS 2033	7.57	Dec.17, 2019	January 12, 2020	Jun. 17 and Dec. 17
7.69% GS 2043	7.69	Dec.17, 2019	January 12, 2020	Jun. 17 and Dec. 17
7.72% GS 2049	7.72	Dec.15, 2019	January 12, 2020	Jun. 15 and Dec. 15

By Order of the President of India

(Rajat Kumar Mishra)

**Joint Secretary to the Government of India**